

In the Central Administrative Tribunal
Calcutta Bench

OA No.495 of 1997

Present : Hon'ble Mr. S. Dasgupta, Member(A)
Hon'ble Mr. D. Purkayastha, Member(J)

Ashim Mukherjee & Ors.

Vs.

Telcom

For the Applicant : Mr. B.P. Saha, Lt. Advocate

For the Respondents: Mr. B. Mukherjee, Lt. Advocate

Date of Order : 3-8-98

ORDER

Heard Lt. Advocate for the applicant. Application is admitted for adjudication. Respondents are directed to file reply within 4 weeks. Rejoinder, if any, may be filed thereafter. Matter will come up for hearing in ~~its~~ turn.

(D. Purkayastha)
Member (J)

(S. Dasgupta)
Member (A)